

Information Note to the Press (Press Release No. 51/2026)

For immediate Release

Telecom Regulatory Authority of India

Extension of last date of receive comments/ counter comments on the consultation "Draft Telecom Commercial Communication Preference (Third Amendment) Regulations, 2026" for Consultation

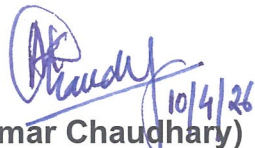
New Delhi, 10th April, 2026 - The Telecom Regulatory Authority of India (TRAI) has released a Consultation on "**Draft Telecom Commercial Communication Preference (Third Amendment) Regulations, 2026**" for Consultation". The last date for submission of comments on the issues raised in the consultation by the Stakeholders is 12th April 2026 and for counter comments by 27th April 2026.

2 In view of the requests received from Stakeholders for extension of time for submission of comments on the ground that the proposed amendments to the TCCCP Regulations have significant business, commercial, regulatory, technical, and financial implications and therefore require detailed examination and internal deliberations. Therefore, it has been decided to extend the last date of submission of comments on the issues raised in the Consultation Paper by 19th April 2026 and Counter comments by 4th May, 2026

3. The comments and counter comments on the issues raised in the Draft amendment, and counter comments, if any, may be sent preferably by mail to advqos@traigov.in.

4. For any clarification/information, Shri Deepak Sharma, Advisor (QoS-2), may be contacted at advqos@traigov.in or +91-11-20907760.

5. No further extension, in this regard, shall be granted.


(Atul Kumar Chaudhary)
Secretary

